

01  
15-11-18

HIGH COURT OF DELHI  
Sher Shah Road, New Delhi

MOST IMMEDIATE

No. \_\_\_\_\_ /G-3/DHC/Gaz./NJA/Trng./2018

Dated \_\_\_\_\_

From

The Registrar General  
High Court of Delhi  
New Delhi

To

The Director  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.0755-2696904, Tel: 0755-2696766]

Sub : North Zone-I Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" (1<sup>st</sup> & 2<sup>nd</sup> December, 2018) [P-1142].

Sir,

I am directed to refer to your office letter No. NJA/Dir/P-1142/2018/4586 dated 25.10.2018, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate judicial officers as per list annexed hereto as Annexure 'A' for attending the North Zone-I Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 1<sup>st</sup> & 2<sup>nd</sup> December, 2018 at Jammu.

Yours faithfully

(Bhawana Pant)  
Assistant Registrar (Gaz.-I)  
for Registrar General

List of the officers nominated for participating in North Zone-I Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 1<sup>st</sup> & 2<sup>nd</sup> December, 2018 at Jammu.

Delhi Judicial Academy

1. Mr. Laxmi Kant Gaur, Director (Administration), Delhi Judicial Academy, Dwarka, Delhi.
2. Mr. Vishal Gagne, Additional Director, Delhi Judicial Academy, Dwarka, Delhi.

Civil Judge (Senior Division)

1. Mr. Manish Khurana, CMM, South-East, Saket, Delhi.
2. Ms. Pooja Talwar, CMM, South, Saket, Delhi.
- ✓ 3. Mr. Rajinder Singh, SCJ-cum-RC, West, THC, Delhi.
4. Mr. Prashant Sharma, SCJ-cum-RC, Central, THC, Delhi.
5. Mr. Amitabh Rawat, SCJ-cum-RC, North-East, KKD, Delhi.
6. Ms. Colette Rashmi Kujur, JSCC-cum-ASCJ-cum-Guardian Judge, North-East, KKD, Delhi.
7. Mr. Sunil Kumar, JSCC-cum-ASCJ-cum-Guardian Judge, North, Rohini, Delhi.
8. Mr. Jagminder Singh, JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka, Delhi.
9. Mr. Dheeraj Mor, JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, Patiala House, Delhi.
10. Mr. Vikrant Vaid, ACJ-cum-CCJ-cum-ARC, South-East, Saket Courts, Delhi.

Civil Judge (Junior Division)

1. Ms. Neha Paliwal, MM (Mahila Court), Central, THC, Delhi.
2. Ms. Vijeta Singh Rawat, MM, New Delhi, PHC, Delhi.
3. Mr. Gajender Singh Nagar, ACJ-cum-ARC, Central, THC, Delhi.
- ✓ 4. Mr. Vishal Pahuja, MM, West, THC, Delhi.
5. Mr. Harvinder Singh, MM (N.I. Act), Central, THC, Delhi.
6. Ms. Aditi Garg, MM, North-East, KKD, Delhi.
7. Ms. Meenu Kaushik, MM (Mahila Court), South-West, Dwarka, Delhi.
8. Mr. Abhilesh Malhotra, MM, Central, THC, Delhi.
9. Ms. Ankita Lal, MM, South-East, Saket, Delhi.
10. Mr. Sidhartha Malik, MM, South-West, Dwarka, Delhi.

✓ Endst. No. <sup>4904-4912</sup> /DHC/Gaz/NIA/Tmg./2018

Dated: 15/11/18

Copy alongwith (Annexure 'A') and copy of letter under reference forwarded to the following with the request to inform the judicial officers concerned under their control accordingly:-

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge (South), Saket, New Delhi.
3. The District & Sessions Judge (South-West), Dwarka, New Delhi.
4. The District & Sessions Judge (South-East), Saket, New Delhi.
5. The District & Sessions Judge (New Delhi), Patiala House, Delhi.
6. The District & Sessions Judge (North-East), Karkardooma, Delhi.
7. The District & Sessions Judge (West), Tis Hazari Court, Delhi.
8. The District & Sessions Judge (North), Rohini, Delhi.
9. The Chairperson, Delhi Judicial Academy, Dwarka, Delhi.

(Bhawana Pant)

Assistant Registrar (Gaz.-I)